GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1107
ANSWERED ON 29/07/2025

FAMILIES BENEFITED UNDER PM-SGMBY

1107. SHRI MAHENDRA BHATT
          SHRI MADAN RATHORE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the number of families that have benefited so far under the PM Surya Ghar: Muft Bijli Yojna (PM-SGMBY);
(b) whether the benefits of the scheme are being provided on priority basis to the economically weaker sections;
(c) whether Government is considering increasing the subsidy under the scheme, if so, the proposed structure of the subsidy;
(d) the steps taken to ensure the quality and longevity of the solar panels under the scheme; and
(e) the digital platform adopted to monitor the impact of the scheme?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

 (SHRI SHRIPAD YESSO NAIK)

(a) Since the launch of the PM Surya Ghar Muft Bijli Yojana (PMSG: MBY) in February 2024, as of 19.07.2025, a total of 15,76,860 households have been benefitted from rooftop solar installation across the country.

(b) The scheme is demand driven, wherein all residential consumers in the country having grid connected electricity connection with the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

(c) Presently. There is no proposal to increase the subsidy under PMSG: MBY.

(d) To ensure the quality and reliability of solar equipment being used for installation of rooftop solar plants under the Scheme, Ministry has prescribed detailed specification for the solar modules, inverters and other balance of plant. In addition, the vendors have to mandatorily maintain the RTS plant installed by them for a period of 5 years from the date of commissioning.

(e) The entire process from application to disbursal of subsidy in to the bank account of the beneficiary is online through the National Portal of the scheme (www.pmsuryaghar.gov.in), wherein every step can be tracked and monitored.

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